

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO.180/0094/2014 IN
O.A. No. 180/897/2011**

Tuesday, this the 14th day of August, 2018.

CORAM:

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

P. Prabhavathy,
Income Tax Officer (Retd.),
H.No. 49/1157, Samthrupthy,
Raghavan Pillai Road, Edapally, Cochin – 682 024. - Petitioner/
Applicant in the O.A

[By Advocate Mr. C.S.G. Nair]

Versus

1. Shri Shaktikanta Das,
Secretary, Department of Revenue,
North Block, New Delhi – 110 001.
2. Shri E. Sankaran,
Chief Commissioner of Income Tax,
Central Revenue Buildings,
I.S. Press Road, Cochin – 682 018.
3. Shri D.K. Das Sharma,
Commissioner of Income Tax,
Central Revenue Buildings,
I.S. Press Road, Cochin – 682 018. - Respondents/
Respondents in the O.A

[By Advocate Mr. V.A. Shaji, ACGSC]

The Contempt Petition (Civil) having been heard on 14.08.2018, the Tribunal on the same day delivered the following:

O R D E R :(Oral)

Per: E.K. Bharat Bhushan, Administrative Member

Mr. V.A. Shaji, learned ACGSC for the respondents handed over a copy of the order issued by the respondents enclosing the revised Pension Payment Order. Mr. C.S.G. Nair, learned counsel for the petitioner confirms the same.

2. Since the order of the Tribunal has been complied with, the Contempt Petition is closed. Notices stand discharged. No order as to costs.

(Dated, this the 14th August, 2018.)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

Annexures of the Petitioner

Annexure P-1 : Copy of the order dt. 4.9.2012 in O.A No. 897 of 2011 of the Hon'ble CAT, Ernakulam.

Annexure P-2 : True copy of the judgment in OP(CAT) 1718/2013 dt. 27.8.2013.

Annexure MA1 : True copy of the Order dt: 10.10.2017 in SLP No. 3189/2015 along with Civil Appeal No. 8883/2011 of the Hon'ble Supreme Court.

Annexures of the respondents

Annexure R-1 : True copy of the communication from the Commissioner of Income Tax-II, CR Building, I.S. Press Road, Kochi dated 12.2.2018 to the Joint Commissioner of Income Tax (OSD), Office of the Principal Chief Commissioner of Income Tax, Kerala.

Annexure R-2 : True copy of the bill No. CP 00000274 dated 4.1.2018.

Annexure R-3 : Copy of the revised Death-cum-Retirement Gratuity order dated 8.1.2018.

Annexure R-4 : True copy of the Revised Pension Form No. 7 submitted to the Zonal Accounts Officer (CBDT) dated 22.12.2017.

Annexure R-5 : True copy of the Revised Order dated 20.12.2017 by which fixing the revised basic pay of the petitioner.
